

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-317**  
**IB-657/ND/2020**

**IN THE MATTER OF:**

Fortune Credit Capital Limited

....Applicant

**Vs**

M/s SKG Homes Pvt. Ltd

....Respondent

**SECTION**

U/s 7 of IBC Code, 2016

Order delivered on 18.03.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

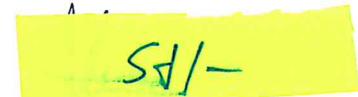
**PRESENT:**

For the Applicant :

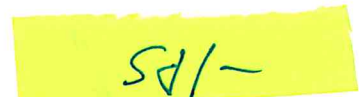
For the Respondent :

**ORDER**

Ld . Counsel for the petitioner appeared and submitted that he has filed the affidavit of service. However, the same is not on record. Registry is directed to trace out the same and place it on record before the next date of hearing. List the case to **01.04.2020**.



**(K.K. VOHRA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**